- (iv) technical training and industrial schemes.
- (d) To assess the nature and magnitude of the problem created by 'new migrants' (Migrants who have come to India after 1st January, 1964) who have remained in West Bengal and to recommend, to the extent necessary, financial assistance for their technical training, employment, educational and medical facilities.

NOTE.—In making their recommendations the Committee will pay due regard to the essential needs of the displaced people, prevailing standards of the general population and the available resources of the Government.

PROTEST BY EMPLOYEES OF F.C.I.

1309. SARDAR RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that the employees of the Food Corporation of India observed a token protest on 1st December, 1967;
- (b) if so, what are the grievances of these employees; and
- (c) what action Government have taken to redress their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Only the transferees of the Food Department deferred accepting their salary for the month of November, 1967, by one day.

- (b) The grievance of these employees is about delay in payment of their leave salary
- (c) The Corporation has since decided to pay the leave salary as and when due to such employees and to get reimbursement from the Food Department thereafter.

DECONTROL OF SUGAR

1310. SARDAR RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have' assessed the working of the scheme of decontrol of sugar;
- (b) whether as a result of this policy, there has been any substantial increase in the production of sugar; and
- (c) what has been the effect of the scheme on the prices of sugar sold in the open market?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) The scheme of partial control of sugar has been introduced only from 23rd November, 1967 and it is too early to assess the working of the scheme or its effect on production and prices.

TELECOMMUNICATION EQUIPMENT WITH PAKISTAN

- 1311. SARDAR RAM SINGH: Will the Minister of COMMUNICATIONS be pleased to state:
 - (a) whether during the recent talks between the representatives of India and Pakistan, any agreement could be reached for the return of tele-communication equipments held by Pakistan during the Indo-Pakistan conflict;
 - (b) the amount of equipments which are being held up by Pakistan; and
- (c) if the answer to part (a) above be in the affirmative, the details there of?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No.

- (b) The value was Rs. 29.73 lakhs (predevaluation).
- (c) Does not arise.

fNEW units for Vanaspati Production 935.SHRIS.D.UPADHYAYA:

SHRIRAM SAHAI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the review undertaken by Government of India on policy re-

fTransferred from the 7th December, 1967.

garding the setting up of new units for Vanaspati production has since been completed; and

(b) if so, whether any decision has since been taken with regard to the application of the M.P. State Industries Corporation for setting up of a 7,500 tonnes of Vanaspati Oil plant in their existing Cotton Solvent Extraction Plant?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) The matter is still under consideration.

(b) No, Sir.

^REPORT OF THE COMMITTEE ON COMPOST PROGRAMME

1068. SHRI M. P. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the committee appointed by the Planning Commission on compost programme has submitted its report;
- (b) if so, the outline of the recommendations made by the committee and the reaction of the concerned departments thereto;
- (c) what is the composition of the committee; and
- (d) what is the outline of the follow-up action to be taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Yes.

(b) to (d) Two statements giving the required information are attached (An-nexure I & II); [See Appendix IXII, Annexure Nos. 84 and 85.]

‡पाकिस्तान के नाम दूर संचार संबंधी रकमों की बकाया राशि

- 1074 श्री राजनारायण: क्या संचार नंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि पाकिस्तान पर दूर संचार सेवाओं की 1.50 करोड़ रुपये की राशि वकाया है:
- (ख) क्या यह भी सच है कि यह बकाया राशि 1965 से पहले की है और दोनों सरकारों के प्रतिनिधियों की हाल ही में हुई बातचीत के दौरान पाकिस्तान की उक्त रकम का भुगतान करने के बजाय इस मामले को उन अन्य वित्तीय मामलों के साथ जोड़ दिया है जो दोनों देशों के बीच बिना निबटाये पड़े हैं; और
- (ग) क्या सरकार इस संबंध में अपनी नीति और दिष्टिकोण स्पष्ट करेगी?

t[fSUM OUTSTANDING AGAINST PAKISTAN ON ACCOUNT OP TELE-COMMUNICATION

- 1074. SHRI RAJNARAIN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that a sum of rupees 1.50 crores is outstanding against Pakistan on account of telecommunication services;
- (b) whether it is also a fact that this amount relates to the pre-1965 period and that during the course of talks held recently between the representatives of both the Governments, Pakistan instead of paying the said amount, linked this issue with other financial issues pending settlement between the two countries; and
- (c) whether Government would clarify their policy and approach in this regard?

संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्री आई० के० गुजराल): (क) इस सम्बन्ध में पाकिस्तान पर वकाया ठीक ठीक राशि का अन्तिम रूप से हिसाव नहीं लगाया